Comments of CAG on capital investment amount of KG-D6 block

†278. SHRI RAMCHANDRA PRASAD SINGH:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that CAG, in its recent draft report, has commented upon capital investment amount of KG-D6 block;
 - (b) if so, the details thereof and the comment thereon; and
 - (c) the grounds on which CAGs comments are based?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) CAG has submitted a draft audit report which is confidential. This Ministry has submitted a reply to the draft audit report and an exit conference has also been held with office of the CAG. CAG is yet to submit the final report to the Parliament. As the report in question is still in the draft stage and may undergo modifications, no comments can be made on the contents of the CAG report at this stage.

(c) The Office of Principal Director of Audit (ESM), New Delhi has informed that the CAG's draft Report is based on the documents made available by the Ministry of Petroleum and Natural Gas (MoPNG), Directorate General of Hydrocarbons (DGH) and the scrutiny of the records/documents of the Operators. It has further been informed that CAG also takes into account the response/comments furnished by MoPNG, DGH and the operators.

Difference in prices of ATF and other petro-products

†279. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the price of Aviation Turbine Fuel (ATF) is lesser than petrol prices in the country;
 - (b) if so, the details thereof;
- (c) the prices of ATF and petrol in metro cities, i.e. Delhi, Mumbai, Kolkata and Chennai; and

†Original notice of the question was received in Hindi.

(d) the reasons for such a huge difference between the prices of these two products?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) to (d) Yes, Sir, price of Aviation Turbine Fuel (ATF) is less than the price of Petrol in the country. Both the petroleum products are decontrolled and their prices are fixed by the Oil Marketing Companies (OMCs) basing on the prices prevailing in the international oil market. The OMCs have informed that due to different rates of duties and taxes the price of ATF is less than that of Petrol in the country. The details of prices of ATF and Petrol in metro cities are given below:

(Rs. per kilolitre)

Particulars	Delhi	Mumbai	Kolkata	Chennai
Domestic Final selling price of ATF	56,324.79	57,031.66	64,256.87	60,621.03
Retail Selling Price of Petrol	63,697.07	68,610.90	68,000.85	67,493.17

Tax on petro-product

- (a) the tax on diesel, petrol and kerosene per litre being collected by the Central Government and State Governments at present;
- (b) whether the different taxes collected by the Centre and the State Governments are equal to original prices;
- (c) the details of the price rice in crude petroleum products in the international market in the last three years; and
- (d) the number of times the prices of petroleum products have been raised after decontrolling the petroleum prices?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) The details of the tax collected by Central and State Governments on per litre Petrol, Diesel and PDS Kerosene (at Delhi) at present are as under:

[†]Original notice of the question was received in Hindi.